#### **COURT-II**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

#### **Appeal No. 46 of 2016**

Dated: 5<sup>th</sup> September, 2017

## In the matter of:

Meghalaya Power Distribution Corporation Ltd. ... Appellant(s)

Vs.

Meghalaya State Electricity Regulatory Commission ... Respondent(s)

### **ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **02.11.2017.** 

PPS/ Court Master